

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) :

(a) Government have received a copy of a resolution passed by the All India Newspaper Employees Federation endorsing a suggestion of the Central Co-ordination Committee of the newspaper employees organisations urging the newspaper employee throughout India to resort to an indefinite strike from the first shift of April 23 to press for the implementation of the recommendations of the Wage Boards for Journalists and Non-journalists.

(b) Necessary steps are being taken in consultation with the State Government to secure early implementation of the recommendations of the two Wage Boards.

Distribution of Surplus Land

7654. **SHRI M. MEGHACHANDRA :** Will the Minister of FOOD AND AGRICULTURE be pleased to state the total surplus land, State-wise, available for distribution in the States and Union Territories where land ceiling Legislations have already been implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : Legislation for ceiling on holdings has been enacted in almost all the States. It is at different stages of implementation. Over 20 lakh acres of surplus land has been declared surplus or taken possession of by the States for redistribution so far. The State-wise position is as follows :—

State	Area declared surplus or taken possession of (in acres)
Andhra Pradesh	73,692
Assam	45,788
Gujarat	41,030
Haryana	1,82,250
Jammu & Kashmir	4,50,000
Madhya Pradesh	75,581
Madras	24,136
Maharashtra	2,46,619
Uttar Pradesh	2,30,846
West Bengal	7,94,410
Himachal Pradesh (Merged areas)	6,525
Tripura	42

Implementation has been completed in Jammu and Kashmir. In other States implementation is in progress and more lands are expected to become available as enforcement proceeds.

Cooperative Farming Advisory Boards

7655. **SHRI M. MEGHACHANDRA :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the names of States and Union Territories where the Co-operative Farming Advisory Boards have been set up to promote cooperative Farming ;

(b) the States and Union Territories where such Advisory Boards have not been set up ; and

(c) the role of these Advisory Boards in the working of the Cooperative Farming Societies ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Cultivation of Land in Manipur

7656. **SHRI M. MEGHACHANDRA :** Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Government of Manipur have submitted a plan for bringing under cultivation 20000 acres of land during 1967-68 and 1968-69 ;

(b) if so, the details thereof and number of acres so far brought under cultivation ; and

(c) the details of the land now put under cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir.

(b) and (c). Do not arise.